

**DIVISION BENCH**

**O-107**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/1610(KB)2018

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.**

**2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17<sup>th</sup> March, 2021, 10:30 A.M**

Name of the Company	BETOKING LTD Vs. EDEN REAL ESTATES PVT LTD		
Under Section	IBC under Sec 7		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

1. Mr. Naveen Goel, Advocate ] For the Financial Creditor
2. Mr. Rishi Bhatnagar, Advocate
3. Mr. Nikunj Berlia, Advocate
4. Mr. Mohan Khullar, Advocate

1. Mr. Jishnu Saha, Sr. Advocate ] for the Corporate Debtor
2. Mr. Ishaan Saha, Advocate
3. Ms. Riti Basu, advocate
4. Ms. Chandrani Das, Advocate

**ORDER**

1. Ld. Counsel on both sides present.
2. List the matter on 26/04/2021 on top of the Board.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**

PJ